

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 175 /2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th March, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt.Ltd. -Versus- Barjora Steel & Re-Rolling Mills Pvt.Ltd.	
Under Section		9 (1)	I B C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

List the matter on 06/04/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)